

## STATEMENT

S. No.	Name of Project	From 1990-91 Upto 1992-93			1993-94			1994-95			1995-96	1996-97
		Rel.	Util.	Unspent	Rel.	Util.	Unspent	Rel.	Util.	Unspent	Rel.	Rel.
1.	IWDP for Uttarkashi and Tehri Distt. (Project I and II)	207.70	207.70	0.00	50.00	87.11	-37.11	121.36	73.19	11.06	90.00	23.30
2.	IWDP for Dehradun Distt.	161.04	164.16	-3.12	30.00	54.82	-27.94	62.40	63.85	-29.39	63.88	26.60
3.	IWDP for Nainital Distt.	176.84	168.13	8.71	40.00	68.00	-19.29	89.21	47.60	22.32	122.25	31.60
4.	IWDP for Garhwal Distt.	203.50	202.90	0.60	40.00	77.42	-36.82	71.90	34.10	0.98	75.23	26.72
5.	Kheer Ganga Project in Almora Distt.	10.82	5.18	5.64	10.00	5.64	10.00	4.63	0.00	14.63		
6.	Micro Plan Project of Almora Distt. (C.S.)	55.40	47.71	7.69	9.22	2.00	14.91	0.00	0.00	14.91		
7.	Micro Plan Project of Almora Distt. (Project - II)	22.40	0.00	22.40	25.95	32.26	16.09	0.00	0.00	16.09		

12.00 hrs.

## PAPERS LAID ON THE TABLE

**Annual Report and Review of the working of Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow for 1991-92 and Statement showing reasons for delay in laying these papers**

*[English]*

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government of the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1991-92.
- (ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-359/96]

(b) (i) Review by the Government of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1992-93.

(ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-360/96]

**Notification under Environment (Protection) Act, 1986**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : Sir, I beg to lay on the Table -

- (1) A copy of the Notification No. S.O. 157(E) (Hindi and English versions) published in Gazette of India, dated the 27th February, 1996 delegating the powers to Chairman, Central Pollution Control Board pertaining to issue directions, issued under section 23 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT-361/96]

[Translation]

SHRI HARBHAJAN LAKHA (Phillaur) : Mr. Deputy Speaker, Sir, you have not given me a chance to speak on Ramesh Chandra Report. ...*(Interruption.)*

MR. DEPUTY SPEAKER : We will take up that after this item.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnia) : Mr. Deputy Speaker, Sir, he wants to raise those issues which have been raised here many times ...*(Interruptions)*

12.01 hrs.

(Mr. Speaker in the Chair)

### FINANCIAL COMMITTEES — A REVIEW

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table (Hindi and English versions) of the "Financial Committees (1996) - A Review".

12.02 hrs.

*At this stage Shri Rajesh Ranjan alias Pappu Yadav came and stood on the floor near the Table.*

12.02¼ hrs.

### STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

#### First and Second Reports and Minutes

[English]

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Standing Committee on Urban and Rural Development :

- (i) First Report on Demands for Grants 1996-97 of Department of Rural Development of Ministry of Rural Areas and Employment.
- (ii) Second Report on Demands for Grants 1996-97 of Department of Urban Employment and Poverty Alleviation of Ministry of Urban Affairs and Employment.

12.03 hrs.

*At this stage, Shri Mohan Singh and some other Hon. Members came and stood on the floor near the Table*

12.03¼ hrs.

### STANDING COMMITTEE ON COMMERCE

#### Twenty-fifth Report

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore) : Sir, I beg to lay on the Table the Twenty-fifth Report (Hindi and English versions) of the Standing Committee on Commerce on Demands for Grants 1996-97 of Department of Supply (Ministry of Commerce).

12.03½ hrs.

### STANDING COMMITTEE ON HOME AFFAIRS

#### Twenty-ninth, Thirtieth and Thirty-first Reports

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Home Affairs :

- (i) Twenty-ninth Report on the Action Taken by Government on the recommendations-observations of the Committee contained in its Fifteenth Report on the Demands for Grants (1995-96) of the Ministry of Home Affairs;
- (ii) Thirtieth Report on the Action Taken by Government on the recommendations-observations of the Committee contained in its Sixteenth Report on the Demands for Grants (1995-96) of the Ministry of Personnel, Public Grievances and Pensions; and
- (iii) Thirty-first Report on the Action taken by Government on the recommendations-observations of the Committee contained in its Seventeenth Report on the Demands for Grants (1995-96) of the Ministry of Law, Justice and Company Affairs.

12.03¾ hrs.

### STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS THIRTY FIRST, THIRTY THIRD AND THIRTY FOURTH REPORTS

[Translation]

PROF AJIT KUMAR MEHTA (Samastipur) : I beg to lay on the Table a copy (Hindi and English versions) each of the Thirty-first, Thirty-second, Thirty-fourth